

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
CA(CAA)-102(PB)/2019

IN THE MATTER OF:

Alfa Technobuild Pvt. Ltd. and Eros
Agro & Farms Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232

Order delivered on 16.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Dinesh Kumar Gupta, PCA

ORDER

There is no brief chart with regard to the prayer for dispensing with the meetings. Let the same be filed within a week.

List for further consideration on 07.08.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)